

HIGH COURT OF ORISSA: CUTTACK

Notice No. XXXIII-09/2016 (P.F-1)- 673 Date: 30.03.2017

NOTICE


This is to notify all concerned that the following Firms have qualified the Technical Evaluation Process for the eTender for Comprehensive Annual Maintenance Contract (CAMC) for Server and Computer Peripherals for High Court of Orissa, published in the eProcurement portal of the Government of Odisha vide eTender Notice No. XXXIII-09/2016 (P.F-I)-10240, Dated: 18.11.2016. The Firms mentioned in the List given below are deemed to be eligible for participating in the Financial Evaluation of Bids, unless notified otherwise by the Hon'ble Court.

1. M/s IN2IT Technologies Pvt. Ltd.
2. M/s Embee Software Pvt. Ltd.
3. M/s Manor Computers & Communication Pvt. Ltd.

It is important to note that the date of Opening of Financial Bids will be notified in the website of High Court of Orissa. Correspondences to the concerned Firms will be made to intimate the date of Opening of the Financial Bids.

N.B: The Hon'ble High Court of Orissa reserves all the rights to exercise discretion in the matters of awarding the Contract and to seek clarification/ recall/ revoke any clause, if considered necessary.

By Order


Registrar (Judicial)

High Court of Orissa.